

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2550
ANSWERED ON:10.03.2000
ENQUIRY COMMITTEE AGAINST CMD NEPA MILLS
MD ANWARUL HAQUE;RAGHUVANSH PRASAD SINGH

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the enquiry committee constituted on allegations against CMD and others of NEPA Mills have submitted its report;
- (b) if so, the details thereof;
- (c) the action taken by the Government thereon; and
- (d) if not, the reasons for delay?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(DR. VALLABHBHAI KATHIRIA)

(a) to (d): There were allegations and counter allegations made by CMD, Nepa and Director (Finance) against each other. On the basis of the report of the two Member Committee constituted by this Department, major penalty proceedings have been initiated against Director (Finance). The allegations against CMD are being processed in consultation with CVC.